

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105//2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Paritha Venkateswaran	Counsel for the Petitioner	[Signature]
2	v. Han Kumar for R3 & R4	[Signature]	[Signature]

ORDER

Counsel for Petitioner present. Counsel for R3 and R4 present and prayed for withdrawing from the vakalat on the ground that there is no instruction from his client. He is directed to communicate his intention to R3 and R4 and file the proof of sending the communication. There is no representation on behalf of R2. Counsel for the Petitioner submitted that time be granted for submission of the report of the Mediator. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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